

**GOVERNMENT OF INDIA
MINISTRY OF INFORMATION AND BROADCASTING**

**LOK SABHA
UNSTARRED QUESTION NO. 3723
TO BE ANSWERED ON 09/08/2017**

REGULATORY BODY FOR MEDIA

3723. SHRI PRALHAD JOSHI:

Will the Minister of **INFORMATION AND BROADCASTING** be pleased to state:

(a) whether the Government is considering to set up a regulatory body in the form of a statutory mechanism to look into complaints and regulate content of broadcast media; and

(b) if so, the details thereof and the progress made in this regard?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF INFORMATION & BROADCASTING
[COL RAJYAVARDHAN RATHORE (Retd.)]**

(a): At present, no Sir.

(b): Does not arise.
